

IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND

CC No.13/13

CIS No. 239/2019

RC No. BD1/2006/E0003/CBI/BS&FC/ND

U/S: 120B & 420 IPC & Section 13(2) r/w 13(1)(d) PC Act

CBI Vs. Rebati Ranjan &Ors.

27.06.2020

Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No. 159/RG/DHC/2020 dated 25.03.2020, No.R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305/RG/DHC/2020 dated 21.05.2020 and No. 1347/DHC/2020 dated 29.05.2020.

Vide order of this court dated 21.03.2020, this case was fixed for PE on 29.05.2020. However, vide order No. E1792-1876/DJ/RADC/2020 dated 22.05.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, the matters fixed for 29.05.2020 were adjourned en-bloc to 27.06.2020.

Now vide order No. E-3943-4029/DJ/RADC/2020 dated 13.06.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, it has been ordered that all courts at Rouse Avenue District Court Complex **shall take up urgent cases (except where evidence is to be recorded)** through Video Conferencing mode and other

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matters have been adjourned en-bloc to 27.07.2020. Accordingly, the present matter stands adjourned to 27.07.2020 for PE.

The proceedings have been dictated on phone to Mr. Pankaj Sanwal, Personal Assistant.

A scanned signed copy of the proceeding sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Original proceeding sheet and copies of the aforementioned orders of the Hon'ble High Court of Delhi and Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi shall be placed on record in the judicial file as and when physical functioning of the courts is resumed.

 27-06-2020

(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND: 27.06.2020

SANTOSH SNEHI MANN
Special Judge (PC Act), CBI-08
Room No. 501, Rouse Avenue Court Complex
New Delhi

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